

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION No. 34/2025 (WZ)**

Vishwajit Ramachandra Dixit Applicant

Versus

Union of India & Ors. Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 6.**

I, Babasaheb Kukade, aged adult years, occupation – Service, the Sub Regional Officer of the Maharashtra Pollution Control Board at Pune II Region, having office address at 2nd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

- (1) I say and submit that the present Application is filed by the Applicant alleging that the untreated sewage and waste water pollution emanating from 80 flats and 26 bungalow projects in the surrounding area of the farm land belonging to the applicant i.e. Plot No.92/1, Rajgurunagar, Taluka: Khed, District: Pune.

(2) I am filing this Affidavit in compliance of the Order dated 07/03/2025 passed by this Hon'ble NGT.

(3) I say and submit that in order to verify the Compliance, the Official of the Respondent Board at Pune visited the site on 02/04/2025 and observed as under: -

1. The untreated sewage generated from the Samta Nagar / Satkar Sthal Rajgurunagar, Tal. Khed, Dist. Pune is found being mixed with the Bhima River.
2. The residential house holding and buildings in multiple numbers were observed in Samata Nagar / Satkar Sthal.
3. The complainant was contacted telephonically and he informed that, his employee namely Shivaji Arude will show site in question, subsequently complainant representative shown the outlet of drainage line coming from the Samata Nagar / Satkar Sthal is opened at Nalla flowing through the complainants land, which further meets to River Bhima .
4. In the said Nalla the untreated sewage was observed flowing towards Bhima River and mixing with the River Water. The nalla water sample is collected during visit. Also collected the river water samples at the upstream of location of Nalla meets to the river. A Copy of Visit Report





along with Photographs dated 02/04/2025 is attached as **Annexure I.**

5. I say & submit that the analysis results of sewage effluent samples collected from Nalla of Samata Nagar exceeding the permissible limits are as under:

Sr. No.	Parameters	Standards	Actual results
1.	TSS	<10 mg/l	29 mg/l
2.	BOD	<10 mg/l	18 mg/l
3.	COD	<50 mg/l	51.8 mg/l

(4)

Action Taken by MPCB-

- I. I say and submit that in compliance of the Hon'ble NGT Order dtd.07/3/2025, the MPCB issued a letter dated 09/04/2025 to the Block Development Officer, Khed, District -Pune, Gramsevak/Sarpanch, Gram Panchayat Satkarsthal Tal Khed, Dist-Pune, Assistant Town Planner, PMRDA, Chief Officer, Rajgurunagar Municipal Council requesting to submit proposal regarding the treatment of 100% sewage generated within their respective jurisdictions. A copy of the letters 09/04/2025 is attached as **Annexure II Colly.**



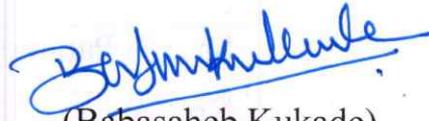
(5) Hence this Affidavit.

Solemnly affirmed on this 28th day of April, 2025 at Pune.

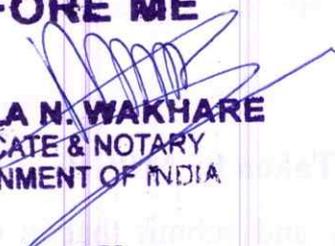
I know the affiant

For and on behalf of Maharashtra
Pollution Control Board i.e.
Respondent No. 6.

ADVOCATE


(Babasaheb Kukade)
Sub-Regional Officer,
MPCB, Pune-II

BEFORE ME


MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

28 APR 2025



MAHARASHTRA POLLUTION CONTROL BOARD

SUB-REGIONAL OFFICE – Pune II.

Phone No. 9422742901
Fax No. 020-2581 1029
Email ID – sropune2@mpcb.gov.in



Jog Center 2nd floor,
Wakdedwadi, Pune -Mumbai
Road, Pune- 411003.

-: Visit Report :-

Date:02/04/2025

With reference to the Hon'ble NGT's order dated 07/03/2025 in O. A. No. 34 of 2025 (WZ), the visit has been caused to the site at site in question along with complainant representative Shri. Shivaji Arude. During the visit the following observations were made:

1. As shown by the representative the untreated sewage generated from the Samta Nagar / Satkar Sthal Rajgurunagar, Tal. Khed, Dist. Pune is found being mixed in the Bhima River through the natural nala which flows through the complainant's land bearing Plot No 92/1.
2. The residential house holding and buildings in several numbers were observed towards the plot of the applicant which is called as Samata Nagar / Satkar Sthal.
3. In the said Nalla the untreated sewage was observed flowing towards Bhima River and mixing in the River Water. The nalla water sample is collected during visit. Also collected the river water samples at the upstream of location of Nalla meets to the river and river water sample at Kedareshwar Bandara, which is down stream of Nalla mixing point to Bhīma River.

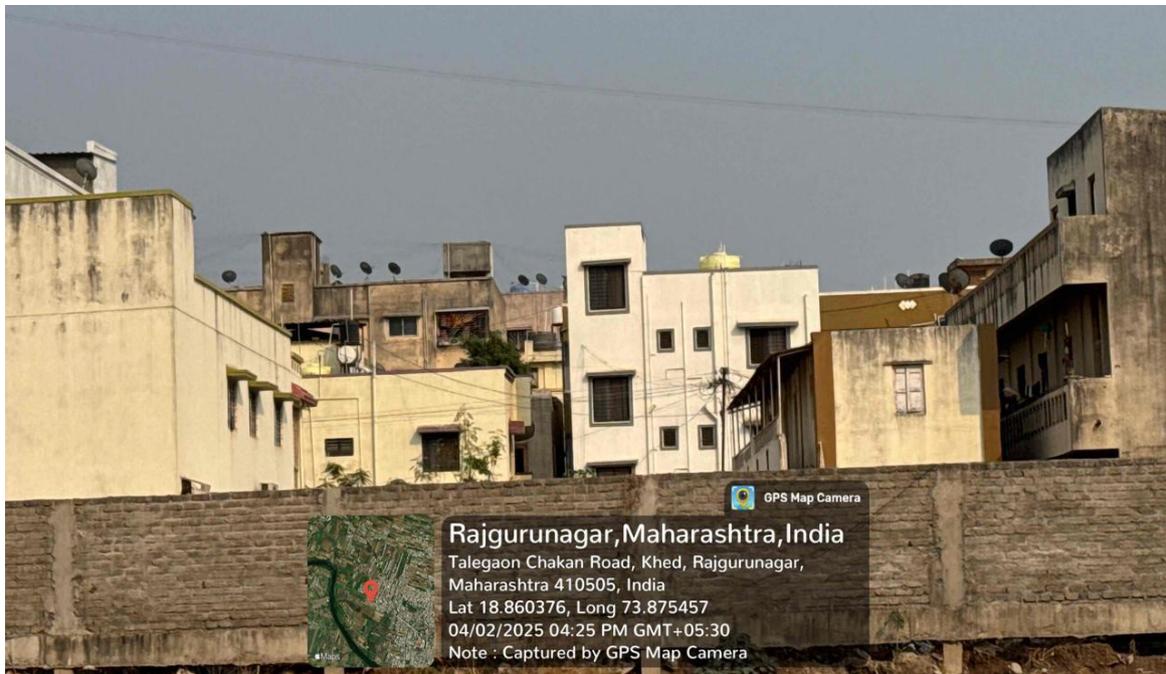
(S. M. Motegaonkar)

Field Officer,
Sub-Regional Officer,
M.P.C. Board, Pune-II

Photographs



Photographs



MAHARASHTRA POLLUTION CONTROL BOARD**SUB- REGIONAL OFFICE – PUNE-II**

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 visit us : www.mpcb.gov.in



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Jog Centre, 2ND Floor,
 Wakdewadi,
 Old-Pune Mumbai Road,
 Pune- 411003

MPCB/SRO Pune-II/ 250409-FTS-0293

Date: 09/04/2025

To,
 Block Development Officer,
 Khed, Dist. Pune.

Sub: - Application filed before Hon'ble NGT vide OA No. 34/2025.
 Ref : (1) Hon'ble NGT Order in OA No. 34/2025 Dtd. 07/03/2025
 (2) Visit of the Board Official at site in question Dtd. 02/04/2025.

Sir/ Madam.

With reference to the above subject matter it is to inform that, the application has been filed before Hon'ble NGT vide OA No. 34/2025 (titled as Vishwajit Ramchandra Dixit V/s UOI & Others) in the said application the applicant has raised the grievance about disposal of sewage into the Bhima River according the Hon'ble NGT has passed order Dtd.07/03/2025 and directed to submit reply affidavits. In accordance with the Hon'ble NGT order the Board official has visited the site in question and observed as that, the untreated sewage generated from the area Samata Nagar / Satkar Sthal found mixing into River Bhima.

In this regard's you are hereby requested to treat the 100% sewage generated from your jurisdiction and take necessary precautions to avoid the untreated sewage mixing with the Bhima River water and causing water pollution.

You are also requested to submit action taken report in this regard's to this office at the earliest else further legal action under the Water (Prevention and Control of Pollution) Act, 1974 will be initiated, please may be noted.

Your's faithfully,

(Babasaheb Kukade)
 Sub- Regional Officer,
 M. P. C. B., Pune-II

D.A.: as above.

Copy submitted for information to :-

- 1) Chief Executive Officer, Zilla Parishad, Pune.
- 2) Regional Officer, M.P.C. Board, Pune.

MAHARASHTRA POLLUTION CONTROL BOARD

SUB- REGIONAL OFFICE – PUNE-II

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Wakdewadi,
Old-Pune Mumbai Road,
Pune- 411003

MPCB/SRO Pune-II/ 250409-FTS-0292

Date: 09/04/2025

To,
Gramsevak / Sarpanch,
Grampanchayat Satkarsthal,
Tal. Khed, Dist. Pune

Sub: - Application filed before Hon'ble NGT vide OA No. 34/2025.

Ref : (1) Hon'ble NGT Order in OA No. 34/2025 Dtd. 07/03/2025

(2) Visit of the Board Official at site in question Dtd. 02/04/2025.

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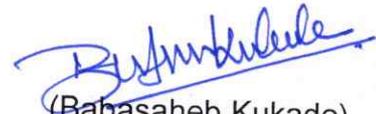
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D.A.: as above.


(Babasaheb Kukade)
Sub- Regional Officer,
M. P. C. B., Pune-II

Copy submitted for information to:-

- Regional Officer, M.P.C. Board, Pune.

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Old-Pune Mumbai Road,
Pune- 411003

MPCB/SRO Pune-II/ 250409-FTS-00289

Date: 09/04/2025

To,

Assistant Town Planner,
PMRDA, 4th Floor, PCNTDA Building,
New administration Building,
Near Aakrudi Railway Station,
Aakurdi, Pune- 411 044.

Sub: - Application filed before Hon'ble NGT vide OA No. 34/2025.

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Sub- Regional Officer,
M. P. C. B., Pune-II

D.A.: as above.

Copy submitted for information to:-

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MAHARASHTRA POLLUTION CONTROL BOARD

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 Old-Pune Mumbai Road,
 Pune- 411003

MPCB/SRO Pune-II/250409-FTS-0291

Date: 09/04/2025

To,
 Chief Officer,
 Rajgurunagar Municipal Council,
 Rajgurunagar, Tal. Khed Dist. Pune

Sub: - Application filed before Hon'ble NGT vide OA No. 34/2025.

Ref : (1) Hon'ble NGT Order in OA No. 34/2025 Dtd. 07/03/2025

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 M. P. C. B., Pune-II

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 - Regional Officer, M.P.C. Board, Pune.